

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2015**

**Dated: 3<sup>rd</sup> March, 2016**

**In the matter of :**

**Maharashtra State Power Generating Co. Ltd. ...Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **28.03.2016.**

**COURT MASTER**